

- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (e) Ministry of Petroleum & Natural Gas has constituted a Steering Committee comprising of the members drawn from the Ministry of Petroleum, Ministry of Commerce, Department of Industrial Policy and Promotion, various Oil PSUs and representatives from FICCI, CII and AOGO. The actionable areas identified by the Steering Committee in short term (one year) and medium term (three years) include:

- (i) Suitable amendments in the public procurement norms to mandate aggregation of requirement and local content as procurement criteria as a short term initiative.
- (ii) A target of indigenisation of 50% in the upstream sector in the medium term.
- (iii) Setting up of dedicated manufacturing zones/clusters catering to Oil field services such as ship building, offshore platforms and rigs in the medium term.

The committee is also working on the identification of equipments and products in the sector which can be built domestically.

Net loss of IOCL

1564. SHRIMATI THOTA SEETHARAMA LAKSHMI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Corporation Limited (IOCL) has reported a net loss in October-December, 2014;
- (b) if so, the details thereof; and
- (c) the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Indian Oil Corporation Limited (IOCL) has reported a net loss of ₹ 2,636.80 crores for the period October-December, 2014 mainly on account of inventory losses due to fall in International prices of Crude Oil.

Domestic production *vis-a-vis* import of natural gas

1565. SHRI RAJKUMAR DHOOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: